## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose    | Section  | Name of the Parties M/s. / Mr. |
|-------------------------|----------|------------|----------|--------------------------------|
| CA(CAA)<br>No.53/BB/ 17 | -        | For orders | 230/ 232 | Spectrum Infotech Pvt. Ltd.    |

| SL. NAME (IN CAPITAL) |                  | SIGNATURE              |       |  |  |
|-----------------------|------------------|------------------------|-------|--|--|
| NO.                   | & PHONE NUMBER   | REPRESENTATION TO WHOM |       |  |  |
|                       |                  |                        |       |  |  |
|                       | CAMARTH CUATTOWN |                        | 10.00 |  |  |

S'AMARTM SHREEDHAR

Applicant

MASLA

9900 840 996

## ORDER

Counsel for Petitioner is present. Matter is listed today for hearing. Heard the Counsel for Petitioner. List it for orders on 03/11/2017.

Member (T)

Member (J)